

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3045
ANSWERED ON:12.12.2012
UNREGISTERED IT COMPANIES
Singh Shri Ratan;Vasava Shri Mansukhbhai D.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of registered Information Technology (IT) companies functioning in the country as on date, State-wise;
- (b) whether more than fifty percent of the companies working in the field of IT sector are not registered;
- (c) if so, the reaction of the Government thereto; and
- (d) the extent of loss of revenue due to non-registration of these companies?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) and (b): As per the Ministry of Corporate Affairs (MCA), Government of India, a list containing number of Information Technology (IT) companies registered under the Companies Act, 1956 State-wise is enclosed as Annexure. No such case where companies working in the field of IT sector without registration has come to their notice.

(c) and (d): Do not arise.